

or its 'external extension' is involved in the area transfer. Heads of Telecommunication Circles and Telephone Districts can also sanction telephones in deserving cases on merits at their discretion from the 'OYT-Special' and 'Non-OYT-SS' priority categories. Other deserving cases can be sanctioned from the Headquarters Office on out-of-turn basis.

Public Telephone Booths in Metropolitan Cities

4876. SHRI E.S.M. PAKEER MOHAMED : Will the Minister of COMMUNICATIONS be pleased to state the number of public telephone booths functioning in the four metropolitan cities ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : The number of Public Telephones functioning in the four metropolitan cities as on 1st March, 1985 are given below :

Bombay	—	6625 Nos.
Calcutta	—	955 Nos.
Delhi	—	3782 Nos.
Madras	—	877 Nos.

Some of these telephones have been provided in booths, while others are without them.

Allotment of Petrol pumps to Unemployed Graduates

4877. SHRI E.S.M. PAKEER MOHAMED : Will the Minister of PETROLEUM be pleased to state :

- (a) the general policy for sanctioning petrol pums in the cities and rural areas ;
- (b) whether Government have any schemes to allot petrol pumps to unemployed graduates, if so, the details thereof ;
- (c) whether Government propose to give any financial aids to the entrepreneurs; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) Oil Industry conducts survey periodically to identify locations in urban and rural areas for opening new retail outlets (petrol/diesel pumps) based on the prescribed volume-distance norms. The locations so identified are included in the Oil Industry's Marketing Plan on a year-to-year basis in a phased manner. According to norms, 40% of new outlets are to be opened in rural areas as low cost outlets. Under the existing guidelines, 25% of the dealerships of the Oil companies are reserved for unemployed graduates (U.G.).

(c) and (d) The Reserve Bank of India, in consultation with the Oil Industry, has formulated a scheme for providing financial assistance to the dealers/distributors selected under the Social Objective Categories which include the U.G. category. Under this scheme, loans can be granted by all Public Sector (Nationalised) Banks on concessional terms both for working capital as well as term loan to the extent of 75% of the total requirements. Broadly, credit facilities can be given for (i) purchase of stock in trade i.e. petrol, diesel and (ii) purchase of machinery/equipment for conducting the business and construction of building.

Ceiling on Pension of Judges

4878. SHRI SOMNATH RATH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have considered the suggestion made by the Supreme Court for removing the ceiling on the pension of Judges, while disposing of a writ petition filed by a retired Judge, of the Delhi High Court ; and

(b) if so, what action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a) and (b) Certified copy of the Order delivered by the Supreme Court in the writ petition filed by a retired Judge of Delhi High Court, wherein the Supreme Court has made a